

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 117
(IB)-129(PB)/2020

IN THE MATTER OF:

Fairway Estates Pvt. Ltd..and Ors.
Vs.

... Applicant/Petitioner

Pioneer Urban Land & Infrastructure Ltd. & Ors.

... Respondent

Order Under Section 7 of IBC, 2016

Order delivered on 28.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

:

Mr. Pritha Srikumar, Adv.

ORDER

For order see, CP. No. (IB)-1602(PB)/2018.

28.01.2020
Ritu Sharma